GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3489 ANSWERED ON:18.03.2015 MODEL SANSKRIT COLLEGES/RESEARCH INSTITUTIONS Chudasama Shri Rajeshbhai Naranbhai

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the institutions recognised as Model Sanskrit Colleges / Research Institutions for providing financial assistance by the Rashtriya Sanskrit Sansthan, State-wise;

(b) the norms adopted to grant recognition to these institutions; and

(c) the amount of assistance provided to each of such institutions during the last three years and the current year, State, institution and year-wise?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SMT. SMRITI ZUBIN IRANI)

(a): The Scheme for financial assistance to institutions recognized as Adarsh Sanskrit Mahavidyalayas/Adarsh Shodha Sansthans (Model Institutes) was started by the Government of India for supporting traditional institutions of Sanskrit learning and reviewed from time to time. In the year 1995, the scheme was transferred by the Ministry of Human Resource Development to Rashtriya Sanskrit Sansthan (RSKS), New Delhi a deemed university under this Ministry for implementation. The objective of the Scheme is to support and promote traditional Sanskrit learning and research. For this purpose, assistance is extended under this scheme to Sanskrit Mahavidyalayas for conducting courses at the level of Shastri and Acharya and to Shodha Sansthans (Research Institutions) for organizing and conducting research-both at doctoral and post doctoral levels and bringing out research-based publications and Research Journals. RSKS financially assists a Mahavidyalaya / Shodha Sansthan to the extent of 95% of the admissible expenditure for recurring items and to the extent of 75% for non-recurring items subject to the maximum of Rs. 5.00 lakh per annum relating to development of infrastructure. Details of these institutions State-wise along with details of release of funds for last three years and also for current financial year is enclosed at Annexu re.

(b) : The scheme contains the following conditions of recognition for financial assistance :

1. A Sanskrit Mahavidyalaya recognized for financial assistance under the scheme will be called Adarsh Sanskrit Mahavidyalaya (ASM) and a Shodha Sansthan (Research Institute) recognized for financial assistance under this scheme will be called Adarsh Shodha Sansthan (ASS). However, recognition as ASM or ASS will not automatically entitle any institution to either financial assistance or the continuance of grant-in-aid as a matter of right.

2. Any voluntary organization registered under the Societies` Registration Act or a Trust registered under Trust Act hereinafter called `the Parent Body`, maintaining a Sanskrit Mahavidyalaya or Shodha Sansthan, will be eligible to apply for recognition. Recognition as ASM will be considered on statisfying the following conditions:

(i) The Mahavidyalaya should be teaching at the level of Shastri and Acharya or equivalent Courses on traditional lines and at least three batches of students should have passed out Acharya or equivalent traditional degree of a recognized University / Examining Body. The Shodha Sansthan should be actively pursuing research in the various Traditional Sanskrit Disciplines and should have produced at least 15 Ph.Ds. / D. Lits.

(ii) The Mahavidyalaya / Shodha Sansthan should have been in existence for at least seven years at a level mentioned in (i) above. However, the Mahavidyalaya / Shodha Sansthan receiving financial assistance under the earlier scheme would continue to be entitled to receive financial assistance under this revised scheme.

(iii) The Parent Body operating the Mahavidyalaya / Shodha Sansthan should be the owner with possession of adequate area upon which the Mahavidyalaya / Shodha Sansthan is functioning. Lease of 99 years in favour of the Parent Body operating the Mahavidyalaya / Shodha Sansthan will also be acceptable.

(iv) The Mahavidyalayas / Shodha Sansthans should have been paying salary to their teaching and non-teaching employees into their bank accounts.

(v) The registered Parent Body applying for recognition and financial assistance under this scheme in future would have to deposit a sum of Rs. 10.00 lakh in favour of the Mahavidyalaya / Shodha Sansthan in a fixed deposit account. The institutions already receiving assistance under the old scheme which have deposited Rs. 1 lakh / 2 lakh in favour of the Mahavidyalaya / Shodha Sansthan would re-invest the matured amount till the fixed deposit of Rs. 10 lakh is made. On grant of recognition under the scheme, the fixed deposit shall be jointly in the name of the Principal / Director of the Adarsh Sanskrit Mahavidyalaya / Adarsh Shodha Sansthan, as the case may, and the Registrar, Rashtriya Sanskrit Sansthan, both ex-officio.

(vi) The Mahavidyalaya / Shodha Sansthan should be affiliated either to a University duly set up by an enactment of the Government of

India or a State Government.

(vii) The Mahavidyalaya should have student strength of atleast 80, a Shodha Sansthan should have atleast 12 active researchers.

(viii) The application by the secretary of the parent body should accompany the following documents : Certificate of Registration under Societies Registration Act / Trust Act.

Resolution of the Parent Body that it will abide by all norms of this scheme in case the Mahavidyalaya / Shodha Sansthan is recognized as Adarsh Sanskrit Mahavidyalaya / Adarsh Shodha Sansthan.

An Undertaking in the prescribed format by all employees of the Mahavidyalaya / Shodha Sansthan.

(ix) On receipt of the application for recognition from the Parent Body, the Rashtriya Sanskrit Sansthan would cause an on-the-spot inspection and assessment made through an Expert Committee.

(x) On being satisfied with the report of the Expert Committee, the Rashtriya Sanskrit Sansthan will issue a letter of recognition as ASM / ASS in favour of the applicant the Parent Body and will form the Management Committee. The applicant Parent Body will transfer all the property belonging to the Mahavidyalaya / Shodha Sansthan to the Management Committee. The Management Committee will fill up all the sanctioned teaching posts as per rules.

(xi) The recognized Sanskrit Mahavidyalaya / Shodha Sansthan which furnishes details about transfer of property and filling of posts as per the UGC regulations mentioned at para

(x) above to the satisfaction of the Rashtriya Sanskrit Sansthan will be eligible for financial assistance under this scheme.

(c) : The Details of financial assistance provided to ASM/ASS institutions during the last three years and the current financial year is enclosed at Annexure.